## CENTRAL ADMINISTRATIVE TRIBUNAL BOMBAY BENCH

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C.P. 46%95 in Original Application No. 1261/93

P.N. Yeole

... Applicant.

V/s.

Shri Banerjee The General Manager, Central Railway, Bombay V.T.

Shri M.M. Adiga, The Divisional Railway Manager, Central Railway Bhusawal.

Shri Ram Sukhalal Senior Divisional Personnel Officer, Central Railway, Bhusawal.

... Respondents.

CORAM: Hon'ble Shri Justice M.S. Deshpande, Vice Chairman Hon'ble Shri P.P. Srivastava, Member (A)

## Appearance:

Shri D.V.Gangal, counsel for the applicant.

Shri V.S.Masurkar, counsel for the respondents.

Tribunal's order

Dated: 5.6.95

Per Shri M.S. Deshpande, Vice Chairman (

We have considered the contentions and the reply filed by the respondents in the C.P. By the order dated 28.2.94, the respondents were directed to interpolate the name of the applicant in the waiting list of Casual Labourers in the Commercial Department in Bhusawal Division depending on the number of days he has worked in Commercial Department and shall grant him appointment when his turn comes. The applicant's contention is that four persons whose name has been given in para 3 of the application were junior to him and they were granted the benefits which were denied to the applicant. This contention of the applicant is controverted by the respondents in para 4 of the written

statement wherein it was pointed out that the four

persons referred to by the applicant were working since 1986 whereas the applicant was joined on 28.1.92 in Commercial Department. With regard to the interpolation of the applicant's name, the applicant was given his placement on the basis of having worked for 1258 days.

In the circumstances we see no merit in the C.P. Rule is discharged. No order as to costs.

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(P.P. Srivastava)
Member (A)

(M.S. Deshpande)
Vice Chairman

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